## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

### LOK SABHA UNSTARRED QUESTION NO. 3897 TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2016

#### NEW FPS

## 3897. DR. RAMESH POKHRIYAL "NISHANK": SHRI VIJAY KUMAR HANSDAK: SHRI BHARAT SINGH: DR. NARAMALLI SIVA PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the number of beneficiaries covered under the Public Distribution System (PDS) along with the number of Fair Price Shops (FPS) and Food Corporation of India (FCI) depots in each State;

(b) whether the Government has directed the States to open such FPS in all the wards of Gram Panchayats and if so, the details thereof and the response of the States thereto indicating the names of such States where the said programme has been initiated, State-wise;

(c) whether the Government has received complaints indicating that the poor are not getting rations from the Fair Price Shops operating under the PDS in rural areas of the States;

(d) whether the Union Government has taken up the said matter with the State Governments, if so, the details and the outcome thereof; and

(e) whether the Government proposes to open more FCI depots/godowns in the States and if so, the details thereof?

#### ANSWER

## MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): The Government has enacted National Food Security Act, 2013 (NFSA) which inter alia entitles upto 75% of the rural population and upto 50% of the urban population to receive foodgrains at subsidised prices under Targeted Public Distribution System(TPDS), thus covering about two thirds of the population as per 2011 census (about 81.35 crore persons) of the country. The eligible households covered under the Act comprise of Antyodaya Anna Yojana (AAY) households and Priority Households (PHH). The State-wise coverage under the Targeted Public Distribution System/ National Food Security Act, 2013 is at Annex-I. The State-wise number of Fair Price Shops (FPS) and storage available with Food Corporation of India (FCI) are at Annex II & III.

(b): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein operational responsibilities including the issuance of licenses to the Fair Price Shops (FPSs) rest with the concerned State/UT Governments. As per clause 9 of TPDS (Control) Order, 2015, the license of FPS shall be issued by State Government and preference shall be accorded to public institutions or public bodies such as panchayats, self help groups, cooperative societies in licensing of fair price shops and management of fair price shops by women or their collectives. Besides the State Government shall ensure that the number of ration card holders attached to a fair price shop are reasonable, the fair price shop is so located that the consumer or ration card holder does not have to face difficulty to reach the fair price shop and that proper coverage is ensured in hilly, desert, tribal and such other areas difficult to access.

(c) & (d): There have been complaints about irregularities in the functioning of the Targeted Public Distribution System (TPDS) including distribution, issue in some States/regions in the country. As and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned for inquiry and appropriate action.

(e): Yes, storage capacities have been augmented across the country by using funds under Plan scheme as well as through Private Investors in Public Private Partnership (PPP) mode.

Under Plan scheme, funds are being provided to FCI and State Governments for construction of godowns, specifically in the North Eastern Region and a few other states, where PPP mode was not found to be practical. As on 30<sup>th</sup> June 2016, a total capacity of 1.14 Lakh MT in North East and 0.20 Lakh MT in other than North East has been completed.

Under the Private Entrepreneur Guarantee (PEG) scheme, godowns are constructed through private investors and hired by Food Corporation of India (FCI) for a guaranteed period of 10 years. A capacity of 134.83 Lakh MT has already been constructed under this scheme.

In addition, FCI has also taken action for construction of modern silos for storage of foodgrains in PPP mode. Private parties have been selected through tendering process for constructing wheat silos at 6 locations namely, Narela, Changsari, Katihar, Whitefield, Sahnewal and Kotkapura for total capacity 2.5 Lakh MT.

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## ANNEX-I ANNEX REFERRED TO IN REPLY TO PART ( a) OF UNSTARRED QUESTION NO. 3897 DUE FOR ANSWER ON 09.08.2016 IN THE LOK SABHA

#### DETAILS REGARDING COVERAGE OF POPULATION UNDER NATIONAL FOOD SECURITY ACT, 2013:-

S.No	STATE/UT	Total No. of Persons to be covered (in lakh)		
		Rural	Urban	Total
1	Andhra Pradesh	200.20	68.03	268.23
2	Arunachal Pradesh	7.09	1.62	8.71
3	Assam	225.41	26.49	251.90
4	Bihar	783.74	87.42	871.16
5	Chhattisgarh	165.16	35.61	200.77
6	Delhi	1.58	71.20	72.78
7	Goa	2.33	2.99	5.32
8	Gujarat	258.78	124.06	382.85
9	Haryana	90.28	36.21	126.49
10	Himachal Pradesh	34.68	2.13	36.82
11	J&K	58.05	16.08	74.13
12	Jharkhand	216.52	47.73	264.25
13	Karnataka	285.55	116.38	401.93
14	Kerala	91.87	62.93	154.80
15	Madhya Pradesh	420.83	125.59	546.42
16	Maharashtra	469.71	230.45	700.17
17	Manipur	17.91	7.15	25.06
18	Meghalaya	18.43	3.03	21.46
19	Mizoram	4.33	2.73	7.06
20	Nagaland	11.23	3.56	14.79
21	Orissa	287.19	39.02	326.21
22	Punjab	94.88	46.57	141.45
23	Rajasthan	356.09	90.53	446.62
24	Sikkim	3.45	0.61	4.07
25	Tamilnadu	232.62	132.08	364.69
26	Telengana	143.08	48.62	191.70
27	Tripura	20.26	4.76	25.02
28	Uttar Pradesh	1234.06	286.52	1520.59
29	Uttarakhand	45.85	16.09	61.94
30	West Bengal	463.31	138.53	601.84
31	A&N Islands	0.61	0.02	0.63
32	Chandigarh	0.11	4.85	4.96
33	D&N Haveli	1.54	0.82	2.36
34	Daman & Diu	0.16	1.03	1.19
35	Lakshdweep	0.05	0.17	0.22
36	Puducherry	2.35	3.99	6.34
	TOTAL	6249.30	1885.61	8134.92

Annex-II

# ANNEXTURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 3897 DUE FOR ANSWER ON 09.08.2016 IN THE LOK SABHA

SI.	States/UTs	Total No. of Fair Price Shops	
1	Andaman & Nicobar	509	
2	Andhra Pradesh	28,942	
3	Arunachal Pradesh	1,569	
4	Assam	40,510	
5	Bihar	42,117	
6	Chandigarh	Direct cash transfer	
7	Chhattisgarh	12,352	
8	Dadra & Nagar Haveli	62	
9	Daman & Diu	51	
10	Delhi	2,519	
11	Goa	453	
12	Gujarat	17,266	
13	Haryana	9,478	
14	Himachal Pradesh	4,859	
15	Jammu and Kashmir	5,970	
16	Jharkhand	24,186	
17	Karnataka	20,828	
18	Kerala	14,335	
19	Lakshadweep	39	
20	Madhya Pradesh	22,430	
21	Maharashtra	51,596	
22	Manipur	2,052	
23	Meghalaya	4,474	
24	Mizoram	1,223	
25	Nagaland	1,691	
26	Odisha	16,050	
27	Puducherry	Direct cash transfer	
28	Punjab	17,815	
29	Rajasthan	26,912	
30	Sikkim	1,409	
31	Tamil Nadu	34,577	
32	Telangana	17,159	
33	Tripura	1,793	
34	Uttar Pradesh	77,440	
35	Uttarakhand	9,158	
36	West Bengal	20,278	
	Total	5,32,102	

#### State-wise total Fair Price Shops

## ANNEXTURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 3897 DUE FOR ANSWER ON 09.08.2016 IN THE LOK SABHA

#### FOOD CORPORATION OF INDIA State-wise Number of Storage available with FCI as on 30 June 2016

SL. NO.	REGION/U.T.	TOTAL DEPOTS*
1	BIHAR	53
2	JHARKHAND	34
3	ORISSA	57
4	WEST BENGAL	31
5	ARUNACHAL PRADESH	12
6	ASSAM	37
7	MANIPUR	5
8	NAGALAND	5
9	MEGHALAYA, MIZORAM, TRIPURA	20
10	DELHI	6
11	HARYANA	228
12	HIMACHAL PRADESH	17
13	JAMMU & KASHMIR	29
14	PUNJAB	527
15	RAJASTHAN	164
16	UTTAR PRADESH	229
17	UTTARAKHAND	18
18	ANDHRA PRADESH	42
19	KARNATAKA	50
20	KERALA	24
21	TAMIL NADU	59
22	TELANGANA	23
23	CHHATTISGARH	57
24	GUJARAT	31
25	MADHYA PRADESH	21
26	MAHARASHTRA	93
	TOTAL	1872

\*The above figure includes FCI owned Depots, Depots of State govt., CWC, SWC, PEG, PWS 2010, Private Parties etc.